## GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3569 ANSWERED ON:16.08.2010 PANCHAYAT BUILDINGS Baske Shri Pulin Bihar

## Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether any panchayat buildings have been destroyed by Naxalites in the country;

(b) if so, the details thereof, State-wise;

(c) the total loss of lives and property as a result thereof;

(d) whether any security measure has been taken by the Government;

(e) if so, the details thereof; and

(f) the action taken by the Government against the Naxalities?

## Answer

## MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a)& (b): Yes, Sir. The State-wise details of Panchayat Buildings destroyed/damaged by naxalites are as:

(c): The Ministry of Rural Development does not maintain data on the loss of lives and property.

(d) to(f): State Governments deal with various issues related with naxal problem in the respective States. The Central Government supplements the efforts of the State Governments related to both development and security concerns through several ways which, inter-alia, include providing of Central Paramilitary Forces (CPMFs), sanction of India Reserve (IR) Battalions, setting up of Counter Insurgency and Anti Terrorism (CIAT) schools and assistance in development works through a wide range of schemes of different Central Ministries. In a recently held meeting of Chief Ministers/Governors of seven most severely naxal affected States, several new initiatives have been stressed to further supplement the resources of the States.